

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF AUGUST-2013

DATE OF HEARING 12.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	714297/05	Opp. No. AMD-125490	M/s. Glaxosmithkline Pharmaceuticals Ltd., Mumbai / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Alembic Pharmaceuticals Ltd., Baroda / M/s. Nanavati Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	612626/30	Opp. No. AMD-212772	M/s. Shri Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 13.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	886737/30	Opp. No. AMD-719162	M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Patel Enterprises, Sanand			
2.	755989/03	Opp. No. AMD-233626	M/s. Royal Heena Products, Dist.- Pali / M/s. H. K. Acharya & Co., Ahmedabad V/S M/s. Topline Exim Inc., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 14.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	874851/05	Opp. No. AMD-206010	M/s. Remfry & Sagar, Gurgaon V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I.P.
2.	748063/30	Opp. No. AMD-714231	M/s. Shakti Bhog Foods Limited, Delhi / M/s. Worldwide Regn. Bureau, New Delhi V/S M/s. Shiv Shakti Rice and Pulse Mill, Khambhat / M/s. K.C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon V/S M/s. Shashi Industries, Bhavnagar / M/s. H. K. Acharya & Co., Ahmedabad	2.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 19.08.2013

1.	641495/29	Opp. No. AMD-202089	M/s. National Export Industries, Dist.- Rajkot / Mr. Kirankumar J. Jasani, Rajkot V/S M/s. Shree Damodar Oil Mills, Jasdan / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I.P. & TM-16
2.	641495/29	Opp. No. AMD-206317	M/s. Kochar Brothers Rice Mills, Amritsar / M/s. Grover and Associates, Delhi V/S M/s. Shree Damodar Oil Mills, Jasdan / M/s. Y. J. Trivedi and Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 20.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	601499/16	Opp. No. AMD-60573	M/s. Simla Chemicals (Pvt.) Ltd., New Delhi / M/s. Amarjit & Associates, New Delhi V/S M/s. Simco Products, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	866720/05	Opp. No. AMD-229969	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Renukaben M. Patel, Baroda / Mr. Subhashchandra V. Purohit (Advocate), Ahmedabad			
3.	866722/05	Opp. No. AMD-229970	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S Renukaben M. Patel, Baroda / Mr. Subhashchandra V. Purohit (Advocate), Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	742094/24	Opp. No. AMD-110372	M/s. Shivam International, Amritsar V/S M/s. Shivam Prints, Surat / M/s. M. P. Mirchandani & Co., Mumbai	2.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 21.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	541083/03	Opp. No. AMD-50687	M/s. Joythy Laboratories, Mumbai / M/s. Law & Prudenece , Mumbai V/S M/s. Patel Chemicals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	825568/29	Opp. No. AMD-233569	M/s. Bhagwati Oil Mills, Dist-Koderma / M/s. S. Majumdar & Co., Kolkata V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Shree Bhagwati Oil Industries, Bharatpur / M/s. Taj Trade Mark Pvt. Ltd., Agra			
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DATE OF HEARING 22.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	837754/31	Opp. No. AMD-181681	Shree Vinodkumar Ramanlal Shah (HUF), Jalna / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Novelty Spices and Agro Product, Jodhpur / Mr. Sharad Agrawal (Advocate), Jodhpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	837754/31	Opp. No. AMD-183125	M/s. Tajir Private Limited, Mumbai / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Novelty Spices and Agro Product, Jodhpur / Mr. Sharad Agrawal (Advocate), Jodhpur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 23.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	488292/24	Opp. No. AMD-990	M/s. Titan Industries Limited, Bangalore V/S M/s. Vepar Pvt. Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	721619/05	Opp. No. AMD-194810	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Cadila Healthcare Ltd. Ahmedabad / M/s. Nayan Rawal & Associates , Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 26.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	862350/32	Opp. No. AMD-241938	M/s. Simbhaoli Sugars Limited, Dist. - Ghaziabad / M/s. Madamser & Co., New Delhi V/S Mr. Hidayatullah Ahmedmiya Shaikh, Ahmedabad / M/s. Y. J. Trivedi & Co. Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	722804/08	Opp. No. AMD-60172	M/s. Kalsi Valves Pvt. Ltd., Jalandhar / M/s Amarjit & Associates, New Delhi V/S M/s. Samrat , Ahmedabad / M/s H. K. Acharya & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 27.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	721825/30	Opp. No. AMD-226367	M/s. KRBL Limited, Delhi / M/s. Delhi Registration Service,	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Delhi V/S M/s. Maheshwari Industries Pvt. Ltd., Dist.- Shri Ganganagar / M/s. Taj Trade Mark Agency, Agra			
2.	779391/24	Opp. No. AMD-172861	M/s. Krishna & Saurastri, Mumbai V/S M/s. Nokha Cotton Industries, Nokha / M/s Agrawal and Co., Jodhpur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	772541/11	Opp. No. AMD-234231	M/s. Plolycon Industries Pvt. Ltd., Guwahati V/S M/s. Baid Rotomoulers Pvt. Ltd., Jaipur / M/s. Delhi Registration Services, New Delhi	2.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 29.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	662766/11	Opp. No. AMD-239487	M/s. Depenning & Depenning, Mumbai / M/s. Tata Motors Limited, Mumbai V/S M/s. Panasonic Battery India Co. Ltd., Vadodara / M/s. R. R. Shah and Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	662767/09	Opp. No. AMD-239492	M/s. Depenning & Depenning, Mumbai / M/s. Tata Motors Limited, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Panasonic Battery India Co. Ltd., Vadodara / M/s. R. R. Shah and Co., Ahmedabad			
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DATE OF HEARING 30.08.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	623690/30	Opp. No. AMD-198020	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi V/S M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Patel Chaturbhai Ranchhodbhai and Co., Dist.-Kheda	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	623689/30	Opp. No. AMD-198019	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi V/S M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Patel Chaturbhai Ranchhodbhai and Co., Dist.-Kheda	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
